

**Government of Jammu and Kashmir**  
**General Administration Department**  
(Services) Civil Secretariat, Srinagar.

**NOTIFICATION**  
**Srinagar, the 30<sup>th</sup> of October, 2020**

**S.O 338.-** In exercise of the powers conferred by proviso to Sub-section (3) of Section 36 of the Jammu and Kashmir Panchayati Raj Act, 1989, the Lieutenant Governor of Union territory of Jammu and Kashmir is pleased to appoint Mr. K.K. Sharma, IAS (Retd) as State Election Commissioner for the Union territory of Jammu and Kashmir under the said Act. He shall hold the position of State Election Commissioner till he attains the age of sixty five years.

The appointment of State Election Commissioner shall take effect from the date he assumes the charge of the position.

The terms and conditions of his appointment shall be notified by the Government subsequently.

By order of the Lieutenant Governor.



(Manoj Kumar Dwivedi) IAS  
**Commissioner/Secretary to the Government**

No: GAD(Ser)Genl/96/2020

Dated:30.10.2020

Copy to

1. Mr. K.K. Sharma, IAS (Retd).
2. Secretary, Election Commission of India.

Copy also to the:

1. All Financial Commissioners.
2. Director General of Police, J&K.
3. All Principal Secretaries to the Government.
4. Principal Resident Commissioner, J&K Government, New Delhi.
5. Principal Secretary to the Lieutenant Governor.
6. All Commissioners/Secretaries to the Government.
7. Chief Electoral Officer, J&K.
8. Joint Secretary (J&K), Ministry of Home Affairs.
9. Divisional Commissioner, Jammu/Kashmir.

10. Director General, J&K Institute of Management, Public Administration and Rural Development.
11. Chairman, J&K Special Tribunal.
12. All Heads of Departments/Managing Directors.
13. All Deputy Commissioners.
14. Director, Information, J&K.
15. Secretary, J&K Public Service Commission.
16. Director, Estates, J&K.
17. Director, Archives, Archaeology and Museums, J&K.
18. Secretary, J&K Services Selection Board.
19. General Manager, Government Press, Jammu/Srinagar.
20. Private Secretary to the Lieutenant Governor.
21. Private Secretary to Advisor (S) to Lieutenant Governor.
22. Private Secretary to Advisor (F) to Lieutenant Governor.
23. Private Secretary to Advisor (B) to Lieutenant Governor.
24. Private Secretary to Advisor (BK) to Lieutenant Governor.
25. Private Secretary to the Chief Secretary.
26. Private Secretary to Commissioner/Secretary to the Government, General Administration Department.
27. Incharge Website, GAD.
28. Stock file.